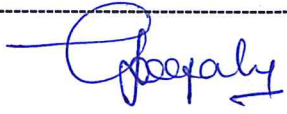


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

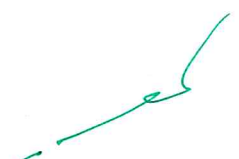
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------|------------|--|
| CP No.100/2017 | - | Admission | 621A (220) | Pune-Embassy Projects Pvt. Ltd., Vs ROC, Karnataka |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|--------------------------------------|------------------------|---|
| 1. | THIRUPAL MORIAE 9448384064 PCS | Petition 1, 2, 3 |  |

ORDER

PCS for petitioner is present. Matter is listed for admission. Heard PCS. For orders list it on 15/09/2017.


MEMBER(J)


MEMBER(T)